

section (1) of Section 619A of the Companies Act, 1956:—

- (i) Twentieth Annual Report and Accounts of the National Film Development Corporation, Bombay, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the above Corporation.
[Placed in Library. See No. LT-9044/96].
- II. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the National Centre of Films for Children and Young People, Bombay, for the year 1994-95, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government Accepting the above Report.
[Placed in Library. See No. LT-9157/96]
 - (ii) (a) Sixteenth Annual Report and Accounts of the Press Council of India, New Delhi, for the year 1994-95, together with the Audit Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. LT-9311/96]

Report (1993-94) of the Rashtriya Mahila Kosh, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN AND CHILD DEVELOPMENT (KUMARI VIMLA VERMA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) First Annual Report of the

Rashtriya Mahila Kosh, New Delhi, for the year 1993-94.

- (ii) Review by Government on the working of the above Kosh.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-9417/96].

I. Notification of the Ministry of Agriculture

II. Report and Accounts (1994-95) of the Co-conut Development Board, Kochi and related papers

III. Report and Accounts (1994-95) of the National Agricultural Cooperative Marketing Federation of India Limited, New-delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHD. AYUB KHAN): Madam, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notification of the Ministry of Agriculture (Department of Agricultural Research and Education), Central Agricultural University, Imphal, under sub-section (2) of Section 43 of the Central Agricultural University Act, 1992:—
- (1) Ordinance No. 2 of 1995 No. VC/CAU/14 (Establish)/94, dated the 22nd July, 1995 relating to creating and filling up of academic and non-academic supporting staff. [Placed in Library. See No. LT-9325/96]
- (2) Ordinance No. 3 of 1995 No. VC/CAU/14 (Establish)/94, dated the 4th November, 1995 relating to distribution of seats in BVSC and AH Programme of Central Agricultural University, between North Eastern States etc. [Placed in Library. See No. LT-24/96]
- II. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report of the Coconut